



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,4th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

1	PIL(Suo Moto)/1/2023 FIXED	XXX Versus IN RE - UNION OF INDIA AND 5 ORS	MR H K DAS SC, GHC	MR. R K TALUKDAR, SC, NHAI MR. C SHARMA MR. C BARUAH, SC, NHIDCL
2	PIL/71/2023	AMZAD HUSSAIN MONDAL Versus THE STATE OF ASSAM AND 15 ORS.	MR. S DUTTA MS A DAS MS. I DAS	GA, ASSAM MR. S C BISWAS (r-5) MR. J AHMED (R-16) MR. A RAHMAN (R-9,14) MS A HUSSAIN (R-16) MS. U NANDA(r-5) MS. J GHOSH(r-5) R BEGUM (R-16) H G DAISY MR. R ISLAM (R-16) SC, REVENUE(r-5)
3	Cont.Cas(C)/237/2024	SANJAY KUMAR JALAN Versus HARISH GUPTA	MR. S ISLAM MR A HAWARI	MR. N BARUAH

- FOR FRESH ADMISSION WITH STAY/BAIL -

4	WA/349/2024 FIXED	M/S NOVO COMPUTING Versus THE STATE OF ASSAM AND ANR	MR K KHANNA MS M DAS	GA, ASSAM
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- FOR FRESH ADMISSION WITHOUT STAY/BAIL -

5	PIL/59/2024	RAJIB LANGTHASA AND 2 ORS Versus THE GOVERNMENT OF ASSAM AND 14 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, FINANCE SC, N C HILLS SC, FOREST
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- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

6	WA/121/2024	DIBYAJYOTI BORAH AND 6 ORS Versus THE STATE OF ASSAM AND ANR B	MR. S BANIK MR A CHAKRABORTY MS F BEGUM	MR. D GOGOI, ADV. FOREST DEPTT.
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- FINAL DISPOSAL AT ADMISSION STAGE -



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4609/2024	BIPUL CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. D K DAS MS P K DARJEE	SC, ELEM. EDU SC, ELEM. EDU SC, BTC
2	WP(C)/5039/2024	ANIL CH GAYAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA L KIKON	SC, SEC. EDU. SC, FINANCE
3	WP(C)/5051/2024	JITEN GOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
4	WP(C)/5176/2024	DHANANJAY SAHA Versus THE STATE OF ASSAM AND 2 ORS	MR A NATH MR. NAYAN J. MEDHI	SC, HIGHER EDU
5	WP(C)/5180/2024	AZIZUR RAHMAN MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
6	WP(C)/5186/2024	DR. SHAHBAZ HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, HEALTH
7	WP(C)/5188/2024 B/O	ARUP KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU
8	WP(C)/5191/2024	PANKAJ PRATIM BORA Versus UNION OF INDIA AND 6 ORS	MR. P BOIRAGI MR. S J SARMAH	SC, ELEM. EDU DY.S.G.I.
9	WP(C)/5193/2024	KHAGEN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA MS. M PHUKAN	SC, SEC. EDU. SC, FINANCE DEPTT.
10	WP(C)/5199/2024	DHRUBA JYOTI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS P.HAZARIKA	SC, HIGHER EDU
11	WP(C)/5200/2024	JULFIKAR ALI Versus THE STATE OF ASSAM AND 2 ORS	MR S MUKTAR	SC, HIGHER EDU
12	WP(C)/5201/2024	URIREI SINGH Versus THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY AND 6 ORS	MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, REVENUE

13	WP(C)/5211/2024	SHAHE ALAM SK Versus THE GAUHATI UNIVERSITY AND 2 ORS ADMISSION	MS. I DAS	SC, G U
14	WP(C)/6225/2021 FIXED	MINU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM K U AHMED (R5, R6) MR M RAHMAN (R5, R6) MR. M HOSSAIN (R5, R6) SC, SEC. EDU. SC, FINANCE
15	WP(C)/6595/2023 FIXED	SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. S K GHOSH MS F AHMED MS. B. HAZARIKA	SC, ELEM. EDU MR F U BARBHUIYA (r-7) MS S DAS (r-7)
	WITH I.A.(Civil)/499/2024 in WP(C)/6595/2023	SUPARNA ROY, Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GHOSH	SC, ELEM. EDU
	WITH			
16	Cont.Cas(C)/206/2024	SUPARNA ROY Versus SURANJANA SENAPATI	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. D SAIKIA MR. P K BORAH MR. A PHUKAN
	WITH			
17	WP(C)/1492/2024	SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
	WITH			
18	WP(C)/2724/2024	SUPARNA ROY Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
19	WP(C)/3210/2024 FIXED	KANAILAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, SEC. EDU.
		ORDERS		
20	I.A.(Civil)/3074/2024 in WP(C)/4569/2024	M/S INSTITUTE OF PUBLIC HEALTH AND RESEARCH, BALIPARA Versus THE STATE OF ASSAM AND 5 ORS	MD. A SAHAD B.L. SARMA MR. M H ALI	GA, ASSAM SC, HEALTH AND F W
	WITH WP(C)/4569/2024	M/S INSTITUTE OF PUBLIC HEALTH AND RESEARCH, BALIPARA Versus THE STATE OF ASSAM AND 5 ORS	MD. A SAHAD B.L. SARMA MR. M H ALI	GA, ASSAM MR. G PEGU SC, SSUHS SC, HEALTH
21	WP(C)/4786/2024 FIXED	SIKHA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. F A HASSAN MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS MS. R DEVI	SC, ELEM. EDU GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
6)	MR A GOENKA	26-09-2024	To	04-10-2024
7)	MR R GOENKA	26-09-2024	To	04-10-2024
8)	MS. S SARMA	03-10-2024	To	21-10-2024
9)	MS A.SARMA	30-09-2024	To	05-10-2024
10)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
11)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
12)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
13)	MR G BAISHYA	30-09-2024	To	04-10-2024
14)	MS. B BHUYAN	30-09-2024	To	04-10-2024
15)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
16)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
17)	MR. N ALAM	03-10-2024	To	04-10-2024
18)	MR D K BORDOLOI	01-10-2024	To	04-10-2024
19)	MD. A J ATIA	21-10-2024	To	30-10-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3036/2024 FIXED	SIMANTA LAHKAR Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	PP, ASSAM
2	Bail Appln./3071/2024	BABUL ALI @ SARU ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
3	Bail Appln./3075/2024 B/O	MD. ABUL BACHAR AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
4	Bail Appln./3088/2024	SMTI. ANITA DEKA Versus THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
MOTION				
5	Crl.Rev.P./403/2024	ASHRAFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. R ISLAM	PP, ASSAM
6	Crl.Rev.P./404/2024	DIPOK GOHAIN Versus THE STATE OF ASSAM AND ANR	MR. U CHOUDHURY LEGAL AID COUNSEL	PP, ASSAM
	WITH I.A.(Crl.)/949/2024 in Crl.Rev.P./404/2024	DIPOK GOHAIN Versus THE STATE OF ASSAM AND ANR	MR. U CHOUDHURY LEGAL AID COUNSEL	PP, ASSAM
7	Crl.Rev.P./405/2024	BINAY SUTRADHAR Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
8	Crl.Rev.P./406/2024	AFTAB UDDIN BARBBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. N H LASKAR	PP, ASSAM
	WITH I.A.(Crl.)/950/2024 in Crl.Rev.P./406/2024	AFTAB UDDIN BARBBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. N H LASKAR	PP, ASSAM
9	Crl.Pet./1073/2024	NUR MOHAMMAD AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM

10	Crl.Pet./1235/2024	MAMATAJ KHANAM Versus THE STATE OF ASSAM AND ANR	G UDDIN MR A K AZAD M HOSSAIN MR. I HUSSAIN	PP, ASSAM
11	Crl.Pet./1236/2024	MADAN MOHAN BARUA Versus THE STATE OF ASSAM AND ANR	MR. D K KOTHARI MR Y KOTHARI MR. N KOTHARI	PP, ASSAM
12	AB/2159/2024 FIXED	MUFIZUR RAHMAN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
13	AB/2467/2024 FIXED	BHUTTO BINMIRZAN Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
14	AB/2474/2024 FIXED	FARMAN ALI AHMED Versus THE STATE OF ASSAM	MR S H MAHMUD MR S ISLAM	PP, ASSAM
15	AB/2673/2024	PRANJAL MANDAL Versus THE STATE OF ASSAM	MR. M KALITA MS. P BASFORE	PP, ASSAM
16	AB/2677/2024	RAFICK AHMED Versus THE STATE OF ASSAM	RUBI GOGOI	PP, ASSAM
17	AB/2692/2024	JUNMONI HAZARIKA Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA S J KALITA	PP, ASSAM
18	AB/2697/2024 B/O	HABIBUL ISLAM Versus THE STATE OF ASSAM	MR. A Z AHMED	PP, ASSAM
ADMISSION				
19	Crl.Pet./426/2021 WITH LCR 1 FILE(SCANNED COPY), FIXED	ALOK BARAN SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS	MR. P D NAIR (R-2) MR. G ALAM (R-2) MS J KHANOM(R-2) MR. H ROHMAN (R-2) MR. S R A NASER (R-2) PP, ASSAM
20	Crl.Pet./549/2021 WITH LCR 1 FILE(SCANNED COPY), FIXED	NITIN MITTAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. B KALITA	MR. A A R KARIM (r-2) MR. A DEB (r-2) PP, ASSAM
21	Crl.Rev.P./527/2022 WITH LCR 2 FILES, FIXED	TRAILOKYA KR. DAS Versus THE STATE OF ASSAM AND ANR.	MR. B K DAS MS. P DAS	MR. R K MALAKAR (r-2) MR. B. DAS MS. S R DEVI (r-2) MRS H KALITA (r-2) PP, ASSAM
22	Crl.A./325/2024	MINATI BARMAN Versus THE STATE OF ASSAM AND ANR	MR. R SARMA A H CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/951/2024 in CrI.A./325/2024	MINATI BARMAN Versus THE STATE OF ASSAM AND AND	MR. R SARMA A H CHOUDHURY	PP, ASSAM
BAIL HEARING (BA)				
23	Bail Appln./2396/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SATYA DAS Versus THE STATE OF ASSAM AND ANR	MR. A PAUL	PP, ASSAM
24	Bail Appln./2780/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NIREN BORAH Versus THE STATE OF ASSAM AND ANR.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM
25	Bail Appln./2787/2024 FIXED	ABID JOYNALUDDIN Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR J. B. CHOUDHURY	PP, ASSAM

26	Bail Appln./2900/2024 FIXED	ABDUL AZIZ Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN MR. S HUSSAIN	PP, ASSAM
27	Bail Appln./2902/2024 FIXED	MD FAKARUDDIN Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
28	Bail Appln./2903/2024 FIXED	MUSSTT HASINA BEGUM Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
29	Bail Appln./2904/2024 FIXED	MUSSTT HASINA BEGUM Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
30	Bail Appln./2919/2024 FIXED	RAHIM BAKSHA AND 3 ORS. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
31	Bail Appln./2947/2024 FIXED	MD SHAHJAMAL SHEIKH AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
32	Bail Appln./2958/2024 FIXED	SAMAN ALI Versus THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM M BEGUM	PP, ASSAM
33	Bail Appln./2960/2024 FIXED	TARANGA CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA B DUTTA	PP, ASSAM
BAIL HEARING				
34	AB/1221/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SULTAN HUSSAIN @ SULTAN UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR. B HALDAR (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
35	AB/1746/2024 FIXED	SAHIDUL ISLAM MIAH Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM
36	AB/2015/2024 FIXED	SMT. JULI DAS Versus STATE OF ASSAM	MR J DAS MR. S R RABHA P HAZARIKA T CHAKMA	PP, ASSAM
37	AB/2196/2024 FIXED	NANDA DAS Versus THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM S PAUL MR. A H MOLLAH	PP, ASSAM
38	AB/2239/2024 FIXED	PORIMAL KUMAR RAY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS. J GHOSH	MR P KATAKI(R-2) MRS R BEGUM(R-2) MS. A LALA(R-2) PP, ASSAM
39	AB/2242/2024 FIXED	KUDDUSH ALI @ ABDUL KUDDUS Versus STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
40	AB/2281/2024 FIXED	BABULAL LAKRA Versus THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	PP, ASSAM
41	AB/2361/2024 FIXED	HOBIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
42	AB/2412/2024 FIXED	SHYAMAL BORA Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED S RAHMAN MR I A HAZARIKA	PP, ASSAM
43	AB/2450/2024 FIXED	PAPU DAS @ PAPPU DAS Versus THE STATE OF ASSAM	MR. B K SEN MR F HAQUE MR A HUSSAIN MS. MONIKA DAS N HASAN	PP, ASSAM

44	AB/2466/2024 FIXED	DINESH CHANDRA ROY Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
45	AB/2470/2024 FIXED	SANKAR SAHA Versus THE STATE OF ASSAM	MR. N J DUTTA MR A BASUMATARY	PP, ASSAM

ORDERS

46	Crl.Pet./987/2022 WITH LCR 2 FILES(SCANNED COPY), FIXED	DIDAR ALI Versus KARTAR SINGH AND 2 ORS.	MD. A SAHAD MR. M H ALI	PP, ASSAM
47	CRL.A(J)/121/2023 <u>1 Y 5 M 9 D</u> :WITH OFFICE NOTE, LCR 4 FILES, FIXED	JIBLU BIVAR Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE)	PP, ASSAM
48	W.P.(Crl.)/30/2024 FIXED	CHANDRAMANI Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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8)	MS. S SARMA	03-10-2024	To	21-10-2024
9)	MS A.SARMA	30-09-2024	To	05-10-2024
10)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
11)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
12)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
13)	MR G BAISHYA	30-09-2024	To	04-10-2024
14)	MS. B BHUYAN	30-09-2024	To	04-10-2024
15)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
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17)	MR. N ALAM	03-10-2024	To	04-10-2024
18)	MR D K BORDOLOI	01-10-2024	To	04-10-2024
19)	MD. A J ATIA	21-10-2024	To	30-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4286/2024 FIXED	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR S SARMA MS. M SHARMA	SC, BTC SC, EXCISE DEPTT.
2	WP(C)/5166/2024	ASHOK BHATTACHARJEE Versus REGISTRAR OF COOPERATIVE SOCIETIES, GOVT. OF ASSAM AND 2 ORS	MR P CHOWDHURY MR D TALUKDAR	SC, CO OP
3	WP(C)/5168/2024	M/S J K TRADE AND COMMERCE Versus THE STATE OF ASSAM AND 4 ORS	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	SC, AGRI. DEPARTMENT
4	WP(C)/5169/2024	PRADIP KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
5	WP(C)/5189/2024	PARASH KUMAR BHATTACHARJEE Versus THE SPECIAL CHIEF SECRETARY AND 4 ORS	PETITIONER IN PERSON	SC, IRRIGATION SC, FINANCE
6	WP(C)/5195/2024	OM PRAKASH AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, PWD (BUILDING) SC, REVENUE SC, FINANCE
ADMISSION				
7	WP(C)/7390/2016 FIXED	DEEPSHIKHA DUTTA HAZARIKA Versus STATE OF ASSAM and ORS.	MR.J SARMA	SC, FOREST
	WITH I.A.(Civil)/1433/2019 in WP(C)/7390/2016	SMTI. DEEPSHIKHA DUTTA HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	SC, FOREST
8	WP(C)/7534/2015	SMTI DEEPSHIKHA DUTTA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR.J SARMA MR.M C DAS	SC, FOREST MR.R K BORA
9	WP(C)/8308/2018	DHIREN KUMAR AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS B DEVI MR. R SARMA MRS. G M D BAISHYA	GA, ASSAM

10	WP(C)/8391/2018	HEBITA DEORI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P HAZARIKA MR. R CHOUDHURY	GA, ASSAM MR. K KALITA (SC, DAC)
11	WP(C)/6508/2019	SANJIT KR. NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K DUTTA MR D C NATH	SC, P H E
12	WP(C)/6749/2019	ANUJ CHUTIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	GA, ASSAM
13	WP(C)/4626/2021	SHAFIQL ISLAM AND 24 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM MR. M DUTTA (r-6) MR. N UDDIN (r-6) MR. M ISLAM (r-6)
14	WP(C)/5790/2021	SUBHASH CHANDRA DAS Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 3 ORS	MRS. R DEVI MR. A R TAHBILDAR	GA, ASSAM SC, APDCL S. KOTOKI (SC, AEGCL)
ORDERS				
15	Cont.Cas(C)/499/2019	JITEN KALITA Versus RAJESH KENGPAL AND 5 ORS	MS. P TAMULI MR. N GOGOI	MR. D SAIKIA MRS. D DAS BARMAN MR. B GOGOI MR P NAYAK MS. P CHUTIA
16	Cont.Cas(C)/604/2019	GULGULIA TRADE PVT. LTD. AND ANR. Versus SIDDHARTH SINGH AND ANR.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER MR D KHAN	MR. P N GOSWAMI MR. R R Gogoi
17	Cont.Cas(C)/386/2021	HOMNATH SARMA Versus JISHNU BARUA, IAS AND 5 ORS	MR MINTU SAIKIA	MR. S S ROY (R-6) MR. J SAIKIA (R-6) MR. S BORTHAKUR (R-6) MS. S KAKATI (R-6)
18	Cont.Cas(C)/253/2022	MANIK ALI AND 4 ORS. Versus LEENA KUMARI PAWE AND ORS.	MR. M K CHOUDHURY MR. S HOQUE	MR. D SAIKIA (R-6) MR D KALITA MS. K PHUKAN (R1, R4, R5) MR. R BORPUJARI (R-6) MR. D NATH MR. S DUTTA (R-6)
WITH				
19	WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR S HOQUE	GA, ASSAM SC, REVENUE
20	Cont.Cas(C)/427/2022	SALIMUDDIN AHMED AND 6 ORS. Versus MAHANANDA PATHAK AND ANR.	MR T CHAKRABORTY MR. D CHOUDHURY	MR. N GOSWAMI (R-1) MR. DITUL DAS (R-2) MR. K D SARMA(R-1) MR. R RAHMAN (R-2)
21	Cont.Cas(C)/296/2023	RUSTOM ALI @ RUSTAM ALI SHEIKH @ MD RUSTAM SHEIKH Versus RUPKAMAL RABHA, ACS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	MR P NAYAK MS. S CHUTIA
22	Cont.Cas(C)/683/2023	DIPAK KUMAR RARA Versus PABAN KR. BARTHAKUR AND 4 ORS	MR. D K JAIN	MS. M DEVI (R1) MR. A DAS (R1)

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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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18)	MR D K BORDOLOI	01-10-2024	To	04-10-2024
19)	MD. A J ATIA	21-10-2024	To	30-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,4th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/285/2021	SI(UB) HEMANTA TUMUNG Versus PUSHPRAJ SINGH, IPS	MR. B PHUKAN MR B KHAKHLARY	
2	WP(C)/4698/2024	SHIV SANKAR DHAKAL Versus THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	DY.S.G.I.
3	WP(C)/5165/2024	ABHILASH BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, WATER RESOURCE
4	WP(C)/5167/2024	KAJOL BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. M R SODIAL MR S AHMED MR. M H SAIKIA MS S Z HAYAT MS B H SHIRIN	GA, ASSAM SC, AG
5	WP(C)/5175/2024	MD FARUK AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM
6	WP(C)/5177/2024	NITU MANI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM
7	WP(C)/5183/2024	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH MR P J DUTTA MR. A KHANDAKAR MR J. B. CHOUDHURY	GA, ASSAM SC, N C HILLS
8	WP(C)/5187/2024	LANGU RONGMEI Versus THE STATE OF ASSAM AND 3 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM SC, APDCL
9	WP(C)/5209/2024	DIPTI SAIKIA Versus EMPLOYEES STATE INSURANCE CORPORATION AND 6 ORS	MR. A K GUPTA MR. R S MISHRA	SC, ESIC
10	WP(C)/5230/2024	FOZAYEL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR R SENSUA MR. K MOHAMMED R A LAHKAR	GA, ASSAM

ORDER (IMPLEADMENT OF PARTY)

11	I.A.(Civil)/3110/2024 in WP(C)/7061/2023	JAYANTA KUMAR BANIK Versus THE ACCOUNTANT GENERAL (A AND E) AND 7 ORS	MR. D HUSSAIN MR. R A MAZUMDER	SC, P AND R.D. GA, ASSAM SC, AG
	WITH WP(C)/7061/2023	JAYANTA KUMAR BANIK Versus THE STATE OF ASSAM AND 6 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	SC, P AND R.D. GA, ASSAM
ADMISSION				
12	WP(C)/3900/2021 FIXED	PRABAL SUNDAR TAMULI Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, BTC SC, PWD
13	WP(C)/487/2024 FIXED	SARET KRO Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS	GA, ASSAM SC, AG MR. R. DHAR SC, PWD MR. R. RONGHANG SC, K A A C SC, FINANCE
ORDERS				
14	WP(C)/1754/2015	XXX XXX XXX Versus IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)
15	Cont.Cas(C)/369/2020	ARUP JYOTI KARMAKAR Versus LT. GEN SUKHDEEP SANGWAN AND ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. U K NAIR MR. A CHETRY MR. A BORUA MR. M P SARMA MS U SHARMA	
16	Cont.Cas(C)/406/2022	BHUBON CHANDRA DAS Versus RAJESH PRASAD AND 8 ORS.	MS. B BHUYAN MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	MR. N UPADHAYAY MR. B GOGOI SC, FINANCE DEPTT. SC, IRRIGATION
17	Cont.Cas(C)/762/2023	DALIM DAS Versus RAVI S PRASAD AND ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	
	WITH WP(C)/7350/2023	DALIM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MS S JAIN	SC, AG SC, FOREST
19	Cont.Cas(C)/46/2024	DEBESWAR HANDIQUE Versus KS GOPINATH NARAYAN AND ANR	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	MR. B GOGOI (R- 2) MR P NAYAK (R- 2) MR A CHALIHA (R- 2)
20	Cont.Cas(C)/248/2024	ABDUL SALAM AND 99 ORS Versus MRIDUL YADAV, IAS AND ANR.	MD H R AHMED MR A MALEK	MR. D NATH(R-1) O ASSUMI(R-1)
21	I.A.(Civil)/3117/2024 B/O in WP(C)/3725/2024	ANKUR BORUAH AND 35 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, P AND R.D.

WITH
[WP\(C\)/3725/2024](#)

ANKUR BORUAH AND 35 ORS.
Versus
THE STATE OF ASSAM AND 3 ORS

MR. R MAZUMDAR
MRS P RAI
MS T WAPANGLA
MR. R DEKA

SC, P AND R.D.

22 **WITH**
[WP\(C\)/3601/2024](#)

SANDEEP BAIDYA AND 24 ORS.
Versus
THE STATE OF ASSAM AND 4 ORS

MR H K MAHANTA
MS T BARUAH
MR A BASUMATARY

SC, P AND R.D.
GA, ASSAM
MR. B CHOUDHURY SC,
SLRC

23 [I.A.\(Civil\)/3130/2024](#)
in [WP\(C\)/2969/2023](#)

ANURAG SARMA
Versus
THE STATE OF ASSAM AND 6 ORS

MS. G BORAH
MS RIMA DAS

SC, APSC
SC, TRANSPORT

WITH
[WP\(C\)/2969/2023](#)

ANURAG SARMA
Versus
THE STATE OF ASSAM AND 4 ORS

MS. G BORAH
MS RIMA DAS

SC, APSC
SC, TRANSPORT

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/501/2020 WITH LCR	NURJUBHAN @ RUBIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MR S H MAHMUD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/584/2020 WITH LCR	TARULATA MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	W.P.(Crl.)/27/2024	RUPAM BHAKAT Versus THE STATE OF ASSAM AND 14 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM
4	WP(C)/1767/2024	SAMIM ALI @ MD SAMIM @ SAMIM Versus THE UNION OF INDIA AND 5 ORS	MR. R SARMA MAHIBUR RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/1960/2024 WITH LCR	NUR HUSSAIN @ NUR JAMAL Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/3454/2024	AJIRON NESSA Versus THE UNION OF INDIA AND 7 ORS	MR F HAQUE MR. P A AHMED MR. S K M ALOMGIR MR A ISLAM MS. Q DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/3495/2024	RASHIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR A KALITA (AMICUS CURIAE) MR Z HUSSAIN MR. T SK MR. RASHIDUL ISLAM MR A K DAS	GA, ASSAM MR. R K D CHOUDHURY, DSGI
8	WP(C)/3581/2024	MD. BAREK ALI @ ABDUL BAREK Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

9	WP(C)/3638/2024	BHARATI DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/3687/2024	SMTI. NAYAN TARA DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/4800/2024	NIRODH TRAPDAR@ NIRUTCHANDRA TARAPDAR Versus THE UNION OF INDIA AND 6 ORS	MR. SURAJIT DAS MR. J ABBAS I HOQUE	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/5068/2024	BINOY BAISHYA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/5203/2024	OMAR ALI @ MD OMAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN M.A. ISLAM MR H A RASHID	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

ORDERS

14	I.A.(Civil)/3131/2024 WITH OFFICE NOTE in WA/10377/2024 WITH WA/10377/2024 (Filing Number)	ABDUL MALEK AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. N BORAH MR M.J. BHARALI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
15	I.A.(Civil)/3132/2024 WITH OFFICE NOTE in WA/10160/2024 WITH WA/10160/2024 (Filing Number)	ABDUL MALEK AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS E KAMESWAR BORUAH AND 20 ORS Versus THE STATE OF ASSAM 4 ORS KAMESWAR BORUAH AND 20 ORS Versus THE STATE OF ASSAM 4 ORS H	MR. N BORAH G. R. SINGHA MR. N BORAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./36/2024	XXXXXXX Versus XXXXXXX	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MS. M BORA DR. B. C. BORAH	
2	CRL.A(j)/77/2024	SANU BHUYAN Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(j)/79/2024	SOMA MUNDA Versus THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(j)/85/2024	JAKIR HUSSAIN Versus THE STATE OF ASSAM		PP, ASSAM
5	CRL.A(j)/91/2024	BIREN BORA Versus THE STATE OF ASSAM AND ANR	MRS DIPANJALI BORPUJARI	PP, ASSAM
6	CRL.A(j)/108/2024	MD. HASEN ALI Versus THE STATE OF ASSAM AND ANR	MS. L DEVI	PP, ASSAM
	WITH I.A.(CrI.)/948/2024 in CRL.A(j)/108/2024	MD. HASEN ALI Versus THE STATE OF ASSAM AND ANR	MS. L DEVI	PP, ASSAM
ORDERS				
7	Crl.A./45/2023 1 Y 9 M 20 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	SAMIRAN DEBNATH Versus DINESH NAMASUDRA AND ANR.	MR. S D PURKAYASTHA MS. S PHUKAN	MR. A M BORA (R-1) MS. C CHOUDHURY (R-1) MR. V A CHOWDHURY (R-1) PP, ASSAM
8	Crl.A./63/2023 1 Y 10 M 12 D :WITH LCR - 3 (THREE) FILES, P.B. - 2	AMZAD ALI @ AMJAD ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM

	WITH I.A.(CrI.)/133/2023 in CrI.A./63/2023	AMZAD ALI @ AMJAD ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM
9	CrI.A./398/2023 WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2 WITH I.A.(CrI.)/1034/2023 in CrI.A./398/2023	JAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
10	CrI.A./2/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES WITH I.A.(CrI.)/12/2024 in CrI.A./2/2024	MANTU PHUKAN Versus THE STATE OF ASSAM AND ANR. A	MR S SARMAH	PP, ASSAM
11	I.A.(CrI.)/897/2024 WITH OFFICE NOTE IN CRL. A, LCR - 5 (FIVE) FILES, P.B. - 2 in CrI.A./229/2023 WITH CrI.A./229/2023	MANTU PHUKAN Versus THE STATE OF ASSAM AND ANR. A MAJIBUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S SARMAH MR J C GOGOI	PP, ASSAM
		MAJIBUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR J C GOGOI MR. S DAS	PP, ASSAM
		HEARING		
12	Death Sentence Ref./4/2019 WITH LCR - 7 (SEVEN) FILES, P.B. - 4 WITH CRL.A(j)/92/2019 5 Y 3 M 28 D :	THE STATE OF ASSAM Versus SRI BIKASH DAS	PP, ASSAM	MR. A M BORA(AMICUS CURIAE) MR. A DHAR(AMICUS CURIAE)
13	CRL.A(j)/92/2019 5 Y 3 M 28 D :	BIKASH DAS Versus THE STATE OF ASSAM	MR. ARUNANGSHU DHAR, AMICUS CURIAE	PP, ASSAM
14	CRL.A(j)/114/2019	BIKASH DAS Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
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6)	MR A GOENKA	26-09-2024	To	04-10-2024
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13)	MR G BAISHYA	30-09-2024	To	04-10-2024
14)	MS. B BHUYAN	30-09-2024	To	04-10-2024
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17)	MR. N ALAM	03-10-2024	To	04-10-2024

18)	MR D K BORDOLOI	01-10-2024	To	04-10-2024
19)	MD. A J ATIA	21-10-2024	To	30-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,4th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 12

**[JUDGMENT OF THE FOLLOWING MATTERS PERTAINING TO
THE PRINCIPAL SEAT WILL BE DELIVERED BY HONOURABLE
MR. JUSTICE M.CHOUDHURY, SITTING SINGLY AT THE KOHIMA
BENCH THROUGH REMOTE VIDEO CONFERENCING AT 10:30 AM**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO.12]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.A./67/2019 (AT 10:30 AM)	SRI BINOD YADAV Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS	SC, NCB Ms. P. DAS, SC, CUSTOMS
WITH				
2	Crl.A./283/2017 8 Y O M O D :	SRI AVNEESH KUMAR RAJPUT Versus THE UNION OF INDIA and ANR	MS.B HAZARIKA MS.S K NARGIS MS.P BORAH MS.N DAS	SC, CENTRAL EXCISE CUSTOMS

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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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19)	MD. A J ATIA	21-10-2024	To	30-10-2024



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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING
OF THE DIVISION BENCH-II, WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	AB/2675/2024	LANKESWAR DEBNATH Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
2	Arb.P./5/2024 FIXED	KANTI DAS Versus KISHAN AGENCIES PRIVATE LIMITED AND ANR	MR U DAS MR. S SAIKIA	MS G DEKA (r-1,2) MS. K KALITA (r-1,2)
3	Arb.P./20/2024 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 04/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2948/2024 FIXED	AYUB ALI Versus THE STATE OF ASSAM	MR. S K ZAMAN MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
WITH				
2	Bail Appln./2925/2024	BABULAL NARZARY Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
3	Bail Appln./3049/2024 B/O	NURUL HOQUE LASKAR Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS R CHETRI	PP, ASSAM
4	Bail Appln./3052/2024	JIYABUR RAHMAN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
5	Bail Appln./3063/2024 B/O	MD. HEDAITUL ISLAM @ HEDAITUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
6	Bail Appln./3066/2024	ARUP MITRA Versus THE STATE OF ASSAM	MR. A ROY MR. U. DUTTA	PP, ASSAM
7	Bail Appln./3067/2024	GOBINDA BHUMIJ Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
8	Bail Appln./3072/2024 B/O	MD RAJU SHEIKH Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
9	Bail Appln./3073/2024	MAKIB HUSSAIN @ MOKIB HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
10	Bail Appln./3079/2024	SRI NIRUJ DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
11	Bail Appln./3087/2024	MOJAFAR ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM

12	Bail Appln./3090/2024	MD. MONIRUR ZAMAN RAHMAN @ MANIRUR ZAMAN RAHMAN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR R A AHMED	PP, ASSAM
MOTION				
13	Crl.Rev.P./141/2024 FIXED	UDAYADITYA KASHYAP Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
14	Crl.Pet./1237/2024	ABU BAKKAR SIDDIK @ SANJAB Versus THE STATE OF ASSAM AND ANR	MR. A KADDUS	PP, ASSAM
15	Crl.Pet./1239/2024	YOGENDRA PANDEY Versus STATE OF ASSAM AND ANR	MR P DAS MR K J PATHAK A DAS MS N BARUAH	PP, ASSAM
16	Crl.Pet./1240/2024	PRAVEEN KOTHARI Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	PP, ASSAM
17	AB/2476/2024 FIXED	PHILIPSON TISSO Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA N GOGOI	PP, ASSAM
18	AB/2605/2024 FIXED	TAFAJJUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
WITH				
19	Bail Appln./2954/2024	ABDUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
20	AB/2658/2024	SHAKIL MUSTAQUE @ SAKIL AHMED Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. M MONDAL	PP, ASSAM
21	AB/2672/2024	SHIVA TANTI Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
22	AB/2676/2024	LOKEN ROY AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
23	AB/2678/2024	KALPANA DAS Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
24	AB/2681/2024	AZAD KHAN Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
25	AB/2682/2024	JAYANTA KURMI Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
26	AB/2683/2024	ATAFUL SHEIKH Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
27	AB/2685/2024	CHIRONJIT BORPUZARI Versus THE STATE OF ASSAM	MR. A CHAMUAH	PP, ASSAM
28	AB/2688/2024	DR ASIF MOHAMMAD NAZAR Versus THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	PP, ASSAM
29	AB/2689/2024	HASIBUR RAHMAN Versus THE STATE OF ASAM	MR. S J SARMAH MR. M P BORAH	PP, ASSAM

30	AB/2694/2024	HASINUR ISLAM SHEK @ RAMBO Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
31	AB/2698/2024	TAFJUL ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
ADMISSION				
32	Crl.Rev.P./385/2024	SRI DEOBAR HAZARIKA AND ANR Versus THE STATE OF ASSAM	MR P CHOUDHURY	
	WITH I.A.(Crl.)/923/2024 in Crl.Rev.P./385/2024	SRI DEOBAR HAZARIKA AND ANR Versus THE STATE OF ASSAM	MR P CHOUDHURY	
BAIL HEARING (BA)				
33	Bail Appln./2514/2024 FIXED	HIMADRI NATH @ HEMONTI Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
34	Bail Appln./2584/2024	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
35	Bail Appln./2771/2024 FIXED	GAURAV GOSWAMI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
36	Bail Appln./2796/2024 FIXED	SONMANI KAKATI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
	WITH Bail Appln./2977/2024	AKKAS ALI Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
38	Bail Appln./2814/2024 FIXED	IFTIKAR AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MR. Z KHALID MS S Z HAYAT	PP, ASSAM
39	Bail Appln./2932/2024 FIXED	MRS. GANGA CHETRY Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
40	Bail Appln./2959/2024 FIXED	RAJENDRA DAS Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
	WITH Bail Appln./2604/2024	KAMAL KUMAR Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	SC, NCB
42	Bail Appln./2970/2024 FIXED	MONALISHA DAS Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
43	Bail Appln./2982/2024 FIXED	MD JALAL UDDIN Versus THE STATE OF ASSAM	MS A HUSSAIN S AHMED MR J H FARAIZI	PP, ASSAM
44	Bail Appln./2983/2024 FIXED	MD JALAL UDDIN Versus THE STATE OF ASSAM	MS A HUSSAIN S AHMED	PP, ASSAM
45	Bail Appln./2984/2024 FIXED	PORISHMITA BAISHYA PHUKAN @ PORISHMITA PHUKAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
46	AB/2068/2024 B/O	MD. FURKAN ALI Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM

47	AB/2126/2024 FIXED	NAWAB MERAJ AHMED Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
48	AB/2282/2024 FIXED	JURAN ALI AND ANR Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
49	AB/2434/2024 FIXED	SANKAR DEB AND 9 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H I CHOUDHURY MS R DEKA H YEASMIN	PP, ASSAM
50	AB/2458/2024 FIXED	BUNDHU SK Versus THE STATE OF ASSAM	MR. A Z AHMED	PP, ASSAM
51	AB/2473/2024 FIXED	SHRI MIRLONG BEY Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
52	AB/2481/2024 FIXED	MOHAMMED ABUL HUSSAIN Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
53	AB/2527/2024 FIXED	SASANGKA PEGU Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
54	AB/2549/2024 FIXED	RANDIP GOGOI Versus THE STATE OF ASSAM	MR A SARANIA N GOGOI	PP, ASSAM
55	AB/2585/2024 FIXED	KAHINUR HOQUE Versus THE STATE OF ASSAM	MR. S K ZAMAN MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM

ORDERS

56	Crl.Pet./1113/2024 FIXED	SHER ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5178/2024	M/S CMJ BREWERIES (P) LTD AND 3 ORS. Versus UNION OF INDIA AND 3 ORS.	MR H BETALA	DY.S.G.I. SC, TAXES
2	WP(C)/5181/2024	M/S CMJ BREWERIES (P) LTD. AND 3 ORS. Versus UNION OF INDIA AND 3 ORS	MR H BETALA	DY.S.G.I. SC, TAXES
3	WP(C)/5196/2024	M/S ANAMIKA UDYOG Versus THE STATE OF ASSAM AND 8 ORS	MR R K MOUR MR P DAS MR. R GUPTA MR K J PATHAK MS N BARUAH	SC, NHM DY.S.G.I. SC, HEALTH
4	WP(C)/5198/2024	DHRUBA KUMAR SAHA AND 14 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM SC, ECI
5	WP(C)/5205/2024	M/S JIYA COMMUNICATION Versus THE UNION OF INDIA AND ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST DY.S.G.I.
ORDER (IMPLEADMENT OF PARTY)				
ADMISSION				
6	WP(C)/1697/2017	BABBAN DUBEY Versus THE STATE OF ASSAM and 4 ORS.	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	GA, ASSAM
7	WP(C)/1728/2017	PABITRA BORO Versus THE STATE OF ASSAM and 4 ORS.	MSB DEVI MS.K D SARMAH MR.R SARMA MR.B KHAKHLARY MRS.S D SAIKIA	GA, ASSAM MR. A M DUTTA (R6) MR P KUMAR (SC, NHAI, R6)
8	WP(C)/1763/2017	LASKAR ALI MOLLAH and 54 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A SHARIF MR S BORTHAKUR (1 to 55) MR.F ISLAM MS.P BARMAN MR.S ZAMAN MR. J ABBAS (1 to 55)	GA, ASSAM

	WITH I.A.(Civil)/2658/2017 in WP(C)/1763/2017	LASKAR ALI MOLLAH and 54 ORS. Versus THE STATE OF ASSAM and 3 ORS. GEETA DEVI and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A SHARIF MR.F ISLAM MS.P BARMAN MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.S CHANDAK	GA, ASSAM GA, ASSAM MS G HAZARIKA SC, REVENUE AND DISASTER MANAGEMENT DEPT MR.M SHARMA(R- 1,2&3) MS.N DEVI
9	WP(C)/3228/2017			
10	WP(C)/3322/2017	REKHA SINGH Versus THE BANK OF INDIA and 2 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM	MS.N DEVI
11	WP(C)/4764/2017	KALPANA SAHA @ KALPANA RANI SAHA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 8 ORS.	MS.M DEV MS.N DEB MS.P DEB	MS.M HAZARIKA MR.S BORA MR.G RAHUL(R- 5-9) MS.J DAS(R- 5-9) SC, GMC MR. D GUPTA (R- 5 to 9) MR.D M NATH(R- 5-9) SC, G M D A
	WITH I.A.(Civil)/3594/2017 in WP(C)/4764/2017	KALPANA SAHA @ KALPANA RANI SAHA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 8 ORS.	MS.M DEV MS.P DEB MS.N DEB	SC, G M D A SC, GMC
12	WP(C)/8303/2018	JOGESWAR BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K DAS MS. B D SARMAH	GA, ASSAM MR. D BORAH (R-6A & R-6B) MR. D BORAH (R-6A & R-6B) MR. D BORAH (R-6A & R-6B) MR. K M HALOI (R4) MR. M I HUDA (R4) MR. R SARKAR (R4) MR. R DOWARAH MR. R DOWARAH MR. R DOWARAH
13	WITH WP(C)/6491/2015	ON THE DEATH OF PRADIP KUMAR BARUAH HIS LEGAL HEIR SMTI. RASHMIREKHA SAIKIA Versus THE STATE OF ASSAM AND 9 ORS	MR. D BORAH MS. J BORAH	GA, ASSAM (R1-R5, R9) MR. K M HALOI (R6) MR. U K DAS (R10) MS. B D SARMAH (R10) MR. M I HUDA (R6) MR. A K DEKA (R6) MR. B DAS (R6)
14	WP(C)/1985/2023 FIXED	MUSTT PIYARUN NESSA Versus THE STATE OF ASSAM AND 9 ORS	MR. S U AHMED M U BARBHUYAN	GA, ASSAM SC, APDCL MR. S K DEORI (R-10) MS. SOMILA(R-10)
15	WP(C)/4827/2024 FIXED AT 2 PM	BARANGABARI SAMABAI SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR. D C BORAH MR. K M HASSAN MR. P MAZUMDER R DEB	SC, CO OP GA, ASSAM
ORDERS				
16	Cont.Cas(C)/557/2023 FIXED	SHRI BASDEO Versus PAPU GOGOI	MR. S P ROY JYOTISH DAS MS P DEY	MR H GUPTA MR. K PRASAD MR Y. BARBHUIYA
	WITH I.A.(Civil)/2541/2024 in Cont.Cas(C)/557/2023	SHRI BASDEO Versus RAJA BAISHYA, ACS ,	MR. S P ROY MR. S P ROY JYOTISH DAS MS P DEY MS. V RAI	

17	Cont.Cas(C)/459/2024 FIXED	JOYNGESWAR DAS Versus GYANENDRA DEV TRIPATHI I.A.S. AND ANR	MR. R Deka S I AKAND	MS. M BARMAN (R-2) MR. M ISLAM (R-2)
18	I.A.(Civil)/2806/2024 FIXED, CRP(IO)/98/2024 (D/O) in CRP(IO)/98/2024	JIAD ALI @ JIYAD ALI RAHMAN Versus ABDUL HAMID SK	MD. I HUSSAIN	
19	I.A.(Civil)/3085/2024 in WP(C)/4650/2021 WITH WP(C)/4650/2021	MOROMI BORUAH AND ANR Versus SANJIB SAIKIA, SANJIB SAIKIA Versus THE STATE OF ASSAM AND 22 ORS	MR. N BHARALI MS G Gayan MR A BHUYAN MR H RAHMAN MR. A IKBAL MS P AGARWAL MR I HASIEB MS M DAS MS L KHARMIH	MR H RAHMAN MR. N BHARALI (R-15 to 19,21,22) MR. I H SAIKIA (R6) MR. K KALITA (R6) MS G Gayan (R-15 to 19,21,22) MR K KASHYAB (R6) MS L HMAR MR A BHUYAN (R-15 to 19,21,22) SR. GA, ASSAM MR. L M RAHMAN (R6)
20	WP(C)/5044/2024 CAVT. NO.09572/024, FIXED	RUPA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B HALDAR MS S. BASAK MR B KARDONG	GA, ASSAM MR G ALAM MR. F AHMED FOR CAVEATOR
21	WP(C)/5084/2024 FIXED	ASHRAFUL ALAM Versus THE STATE OF ASSAM AND 9 ORS.	MR. S SINHA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
6)	MR A GOENKA	26-09-2024	To	04-10-2024
7)	MR R GOENKA	26-09-2024	To	04-10-2024
8)	MS. S SARMA	03-10-2024	To	21-10-2024
9)	MS A.SARMA	30-09-2024	To	05-10-2024
10)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
11)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
12)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
13)	MR G BAISHYA	30-09-2024	To	04-10-2024
14)	MS. B BHUYAN	30-09-2024	To	04-10-2024
15)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
16)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
17)	MR. N ALAM	03-10-2024	To	04-10-2024
18)	MR D K BORDOLOI	01-10-2024	To	04-10-2024
19)	MD. A J ATIA	21-10-2024	To	30-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,4th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3048/2024	RAFIKUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
2	Bail Appln./3051/2024	MD RAFIJUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
3	Bail Appln./3054/2024 B/O	MD MOFIDUL ISLAM @ MOFIQUL Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MR. Z H BORA MS N SULTANA	PP, ASSAM
4	Bail Appln./3055/2024	ADRISH KHAN Versus UNION OF INDIA,	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	SC, NCB
5	Bail Appln./3056/2024	ANJAN KUMAR RABHA AND 3 ORS. Versus THE STATE OF ASSAM	MR. S J SARMAH	PP, ASSAM
6	Bail Appln./3057/2024 B/O	NASIBUL AHMED Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
7	Bail Appln./3058/2024	MD. ABDUS SALAM @ ABDUS SALAM MIAH Versus STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
8	Bail Appln./3065/2024	NAYAN DAS Versus THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. N M DAS	PP, ASSAM
9	Bail Appln./3068/2024	SMTI. LALPIAN MAWII @ KHUMI KHABUG Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED U U KHAN MR A AHMED	PP, ASSAM
10	Bail Appln./3069/2024	KUSHAL DAS Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM

11	Bail Appln./3076/2024	KUSHAL DAS Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
12	Bail Appln./3077/2024	BANAMALI HAZARIKA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
13	Bail Appln./3078/2024	MD NASIB ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
14	Bail Appln./3081/2024	JASIR UDDIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	Bail Appln./3082/2024	ASHRAFUL ISLAM @ ASHARAFUL ALOM Versus THE STATE OF ASSAM AND ANR	MR M Z SHAH MD P RAHMAN	PP, ASSAM
16	Bail Appln./3086/2024	MAIMAN PARBIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
17	Bail Appln./3089/2024	BIPUL KALITA Versus THE STATE OF ASSAM AND ANR	MRS P P BORAH MR. P K DAS	PP, ASSAM
18	Bail Appln./3092/2024	MD ALAMIN ALI AND 10 ORS. Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
19	Bail Appln./3093/2024	IYAKUB ALI @ YAKUB ALI Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
<u>MOTION</u>				
20	Crl.Pet./1076/2024	TAMAR GADI Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
21	AB/2493/2024 FIXED	RAMAL GOYARY Versus THE STATE OF ASSAM	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
22	AB/2680/2024	FAKRUL ISLAM Versus THE STATE OF ASSAM	MR B M DEKA MR. M ALAM MR F H LASKAR (2) MR. Z H BORA	PP, ASSAM
23	AB/2684/2024	MD.ISMAIL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
24	AB/2687/2024	BINOY SAIKIA Versus THE STATE OF ASSAM	MR A KHANIKAR MR. P KONWAR R L CHUTIA	PP, ASSAM
25	AB/2695/2024	DIPEN DEKA BORUAH Versus THE STATE OF ASSAM	MR. R PHUKAN MS D DUTTA	PP, ASSAM
<u>ADMISSION</u>				
26	Crl.Pet./706/2024 FIXED	FIRUJ AHMED LASKAR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
27	Bail Appln./1319/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SUJONUR ROSHID Versus THE UNION OF INDIA	MS. A. MEDHI MR. M ALI MR J. ISLAM	SC, DRI

28	Bail Appln./2015/2024 WITH CASE RECORD(SCANNED COPY)	JUYEL DAS @ JEWEL DAS Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR D PEGU MR. R KONWAR MS B KOUSHIK	SC, NCB
29	Bail Appln./2403/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ABDUL MONAF Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
30	Bail Appln./2448/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	USMAN ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
31	Bail Appln./2594/2024 FIXED	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
32	Bail Appln./2712/2024 FIXED	MD. KAMRUL ISLAM Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
33	Bail Appln./2742/2024 FIXED	TOPUBAN SAIKIA Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
34	Bail Appln./2746/2024 FIXED	JOGEN CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
35	Bail Appln./2764/2024 FIXED	MD NIJAM UDDIN @ NIJAMUDDIN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
36	Bail Appln./2849/2024 FIXED	RABBUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
37	Bail Appln./2851/2024 FIXED	MARJINA KHATUN Versus THE STATE OF ASSAM	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	PP, ASSAM
38	Bail Appln./2854/2024 FIXED	ADITYA SARMA BORUAH @ ADITYA SHARMA BARUAH Versus THE STATE OF ASSAM	MR D K BARUAH	PP, ASSAM
39	Bail Appln./2859/2024 FIXED	PRANJIT TALUKDAR AND 3 ORS. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
40	Bail Appln./2880/2024 FIXED	DILJAR HOQUE @ DILDAR HOQUE Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A H SARKAR	PP, ASSAM
41	Bail Appln./2917/2024 WITH OFFICE NOTE, FIXED	ARSHAD ALI Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MR. A K DAS	PP, ASSAM
42	Bail Appln./2935/2024 FIXED	SRI SOURABH BARMAN Versus THE STATE OF ASSAM	MR. N GOSWAMI MR. S MUNIR	PP, ASSAM

BAIL HEARING

43	AB/409/2024	ANUP SONOWAL AND ANR. Versus THE STATE OF ASSAM	MR D SAIKIA MD IMRAN	PP, ASSAM
44	AB/979/2024 FIXED	MD. HARUN RASID Versus STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

HEARING

45	Crl.A./84/2019 WITH LCR 2 FILES, FIXED	SRI DHIRAJ SARMA Versus SRI KAKIL NAMASUDRA	MR H K SARMA	MR. S ROY MR R DAS MR R DAS
46	Crl.A./73/2024 WITH LCR 2 FILES, FIXED	PRADUNNYA SHIL Versus UNION OF INDIA	MR P DAS MR A SARMA A DAS MS N BARUAH	SC, DRI
	WITH I.A.(Crl.)/251/2024 in Crl.A./73/2024	PRADUNNYA SHIL Versus UNION OF INDIA	MR P DAS MR A SARMA A DAS MS N BARUAH	SC, DRI
47	Crl.A./60/2024	SULTAN ALI Versus THE UNION OF INDIA AND ANR.	MR. M BISWAS MS. A K CHOPHI S K DAS	SC, DRI
	WITH I.A.(Crl.)/806/2024 in Crl.A./60/2024	SULTAN ALI Versus THE UNION OF INDIA AND ANR.	MR. M BISWAS J SINGPHO A GHOSAL	SC, DRI

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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
6)	MR A GOENKA	26-09-2024	To	04-10-2024
7)	MR R GOENKA	26-09-2024	To	04-10-2024
8)	MS. S SARMA	03-10-2024	To	21-10-2024
9)	MS A.SARMA	30-09-2024	To	05-10-2024
10)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
11)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
12)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
13)	MR G BAISHYA	30-09-2024	To	04-10-2024
14)	MS. B BHUYAN	30-09-2024	To	04-10-2024
15)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
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17)	MR. N ALAM	03-10-2024	To	04-10-2024
18)	MR D K BORDOLOI	01-10-2024	To	04-10-2024
19)	MD. A J ATIA	21-10-2024	To	30-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,4th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5027/2024	AMPHU ENGTIPI Versus THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, NHAI SC, NHIDC SC, K A A C SC, REVENUE
ADMISSION				
2	WP(C)/7220/2015 PART-HEARD, FIXED	LEDO TEA CO. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM MR. R K TALUKDAR (r-5) MR. R K TALUKDAR, SC, NHIDC
3	WITH WP(C)/1586/2015	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY	MR. S C KEYAL GA, ASSAM(R1-6) MR. R K TALUKDAR (r-8) MR. R K TALUKDAR, SC, NHIDC SC, REVENUE ASSTT. S.G.I.(R7)
4	WP(C)/1088/2021 PART-HEARD, FIXED	RAM NARAYAN RAM Versus THE UNION OF INDIA AND 8 ORS	MS. K JAIN	MR H GUPTA SC, NHIDC ASSTT.S.G.I. SC, K A A C
5	WP(C)/7107/2021 PART-HEARD, FIXED	RAJDEEP ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. T C CHUTIA MR D NATH SC, REVENUE
6	WP(C)/3469/2017	M/S. OM TELECOM LOGISTICS PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI MR.M L GOPE	SC, FINANCE & TAXATION MR.B GOGOI
7	WP(C)/3683/2017	NABAM JOYCY Versus THE STATE OF ASSAM and 2 ORS.	MR.S K MEDHI MR.A DAS MR.S R RABHA MR.R BAISHYA	MS. N. BORA, SC, P AND R.D. GA, ASSAM MR. P.R. MAHANTA, SC, REVENUE AND DISASTER MANAGEMENT DEPT

8	WP(C)/8317/2018	RAFIQUE UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. P ROY MR. I ALAM MR. T SK	GA, ASSAM
9	WP(C)/3014/2020 FIXED	RANJU BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MD A RAHMAN MRS. R S DEURI	GA, ASSAM
10	WP(C)/4275/2021	M/S CHIROM RANJIT SINGH Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MR H DAS MS P SIKDAR	SC, PNB
11	WP(C)/5707/2021 FIXED	M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND ANR Versus THE STATE OF MAHARASHTRA AND 4 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	
	WITH I.A.(Civil)/2334/2021 in WP(C)/5707/2021	FORTUNE INTEGRATED ASSET FINANCE LTD. AND ANR. Versus M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR K P PATHAK
	WITH W.P.(Cri.)/35/2023	SHARMISTHA BARUAH Versus THE STATE OF MAHARASHTRA AND 4 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MS. M BARMAN, GA, R-1 MR B PAUL (R-4)
13	WP(C)/7651/2022 FIXED	HALADHAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR A HUSSAIN MR G U AHMED	GA, ASSAM SC, APDCL
14	WP(C)/2604/2023	NIPEN KAKOTI Versus THE STATE OF ASSAM AND 2 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM SC, REVENUE
15	WP(C)/2884/2023	BILASIPARA SUB DIVISION E RICKSHAW ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS MR. P TELI	GA, ASSAM
16	WP(C)/3825/2023	M/S NAYANJYOTI TRANSPORT SERVICES UNION OF INDIA AND 4 ORS Versus	MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
17	WP(C)/688/2024 FIXED	AZAD HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC, C.G.C. SC. WATER RESOURCE DEPTT.
18	WP(C)/690/2024 FIXED	MONJURUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC, C.G.C. SC. WATER RESOURCE DEPTT.
19	WP(C)/780/2024 FIXED	MONJURUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, PWD ROAD SC, FINANCE
<u>BAIL HEARING</u>				
20	AB/2103/2024 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	PP, ASSAM
<u>ORDERS</u>				
21	WP(C)/6231/2021 FIXED	BALISON RONGPI (LEGAL HEIR) AND 41 ORS. Versus THE UNION OF INDIA AND 11 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
22	MC/56/2024 IN WP(C)/5817/2023 (D/O), WP(C)/5820/2023 (D/O) in WP(C)/5817/2023	PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MS P GUPTA	GA, ASSAM

23	WITH MC/55/2024	PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS .	MS P GUPTA	GA, ASSAM
24	I.A.(Civil)/3087/2024 IN WP(C)/2697/ 2018 (D/O), FIXED in WP(C)/2698/2018	BABUL MAZUMDAR AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	DY.S.G.I.
25	WITH WP(C)/2698/2018 WP(C)/4477/2024 FIXED	BABUL MAZUMDAR AND 3 ORS. Versus THE UNION OF INDIA AND 4 ORS. SUMAN CHETIA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S S ROY MR. S BORTHAKUR MS. S KAKOTI MR. A GOYAL MR. A CHOUDHURY	MR. B K DAS (R2-5) SC, RAILWAY GA, ASSAM MR. J P MORE
HEARING				
26	WP(C)/4712/2013 CAVT. NO. CAVT. 840/13 PART-HEARD, BY SLIP	ON THE DEATH OF DEBA KUMAR BORA, HIS LEGAL HEIR REP. Versus INDIAN OIL CORPORATION LTD. and 4 ORS	MR.K N CHOUDHURY MR.A BISWAS MR.R SEKHAR MR.S SARMA MRU S BORGHAIN MR.A BARUAH	MR.M K CHOUDHURY ASSTT.S.G.I. MR.A BARKAKATI FOR CAVEATOR
27	WP(C)/404/2020 PART-HEARD, FIXED	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG,SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
	WITH I.A.(Civil)/703/2024 in WP(C)/404/2020	KABUL BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS	SC, CO OP MS. D S NEOG,SC CO OPERATION DEPTT MR. B CHOUDHURY SC, FINANCE
28	WITH WP(C)/2155/2017	ANIL HAZARIKA Versus THE UNION OF INDIA and 7 ORS	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR	SC, CO-OP. C.G.C. MR. D C BORAH(R-1) ASSTT.S.G.I. MR.B AHMED MS.D DEY SC, PF
29	WITH WP(C)/2211/2017	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD and ANR. Versus EMPLOYEES PROVIDENT FUND ORGANISATION and 8 ORS.	MR.P D NAIR MR G ALAM MR. A K AZAD MR A U AHMED MR.H ROHMAN MS. H SARMA	DR.B AHMED SC, CO-OP. MR.B GOGOI SC, EPF SC, FINANCE MR.D DEY
30	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
31	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE

32	WITH WP(C)/1714/2024	MD. NABAB ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS MS M.CHAKRABORTY	SC, CO OP GA, ASSAM MR. DILIP DEY (r-5) SC, FINANCE
33	Crl.A./149/2005 WITH LCR 3 BUNDLE, P.B.-3, FIXED	PRANA RANJAN BHATTACHARJEE Versus CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
34	WITH Crl.A./175/2005	MRITUNJOY GHOSE Versus C B I	H DEKA MR. K P PATHAK(AMICUS CURIAE) N CHAKRABORTY	MR.K DAS SC. C.B.I.
35	WP(C)/2087/2017 FIXED	GOPANJOY NAIDING and 12 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.C BARUAH MR.D BARUA MR.B BARUAH	GA, ASSAM SC, NHAI MR. R K TALUKDAR (R-6) SC, N C HILLS

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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
6)	MR A GOENKA	26-09-2024	To	04-10-2024
7)	MR R GOENKA	26-09-2024	To	04-10-2024
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10)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
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17)	MR. N ALAM	03-10-2024	To	04-10-2024
18)	MR D K BORDOLOI	01-10-2024	To	04-10-2024
19)	MD. A J ATIA	21-10-2024	To	30-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,4th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3050/2024	RASHIDUL ISLAM @ ROSIDUL ISLAM Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./2306/2024	MD SHUHUD AHMED LASKAR Versus N.C.B.	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
WITH				
2	Bail Appln./2229/2024	ATAUR RAHMAN @ ATHWAR RAHMAN Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
3	Bail Appln./2554/2024	MITHILESH KUMAR Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
MOTION				
4	CRP(IO)/355/2024 FIXED	THE STATE OF ASSAM AND ANR Versus M/S KEMEX INDUSTRIES AND 2 ORS	MRS. D DAS BARMAN MR. T GOGOI	SC, P AND R.D. SC, S E C
5	CRP(IO)/371/2024 FIXED	JAGANATH SINGHA AND 11 ORS. Versus SHANKARLAL GIRONIA	MR. R GOSWAMI MS N DEVI MS S DAS	
6	CRP(IO)/402/2024	SYED AMEENUL ALAM AND ANR Versus BALJIT SINGH AND 2 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
WITH				
	I.A.(Civil)/3139/2024 in CRP(IO)/402/2024	SYED AMEENUL ALAM AND ANR Versus BALJIT SINGH AND 2 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
7	CRP(IO)/403/2024	ILA DAS CHOUDHURY Versus RAHUL PAUL AND 6 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	
8	CRP(IO)/404/2024	RAM SINGH CHOTRI AND 4 ORS. Versus HILAL UDDIN BARBHUIYA AND 6 ORS	MR. A M S MAZUMDER	

ADMISSION

9	Test.App./12/2024 CAVT. NO.06812/024,	FARZINA YASMINA @ FARJINA YASMINA HAZARIKA Versus FARAH YASMIN AND 2 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR S K DEKA A GAUTAM MR. C TALUKDAR MR. R BARUAH	MR D K BARUAH FOR CAVEATOR
10	Mat.App./35/2024 FIXED	XXXXXXX Versus XXXXXXX		
11	FAO/73/2024 CAVT. NO.10022/024,	LAXMIKANT BENGANI Versus PRADIP KUMAR BENGANI	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. SURAJIT DAS MR. P P DAS FOR CAVEATOR
	WITH I.A.(Civil)/3136/2024 in FAO/73/2024	LAXMIKANT BENGANI Versus PRADIP KUMAR BENGANI	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. SURAJIT DAS MR. P P DAS FOR CAVEATOR
12	MACApp./531/2024	BILAI DAS Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS	A G CHOUDHURY	
13	MACApp./532/2024	ORIENTAL INSURANCE CO LTD Versus AFAJUDDIN AHMED AND 6 ORS	MS. M CHOUDHURY	
	WITH I.A.(Civil)/3124/2024 in MACApp./532/2024	ORIENTAL INSURANCE CO LTD Versus AFAJUDDIN AHMED AND 6 ORS	MS. M CHOUDHURY	
14	MACApp./534/2024 FIXED	THE ORIENTAL INSURANCE CO LTD Versus URMILA DAS AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR D MONDAL
	WITH I.A.(Civil)/2950/2024 in MACApp./534/2024	THE ORIENTAL INSURANCE CO LTD Versus URMILA DAS AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR D MONDAL (R-1,2,3) MR D MONDAL (R-1,2,3) FOR CAVEATOR
<u>BAIL HEARING (BA)</u>				
15	Bail.Appln./2536/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIPUL BARUAH Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
16	Bail.Appln./2591/2024 WITH CASE RECORD(SCANNED COPY)	KAJAL DEBNATH Versus THE UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, NCB
17	Bail.Appln./2934/2024 FIXED	AMINUR RAHMAN Versus THE STATE OF ASSAM	MR. A M BORA MR. A Z AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
18	AB/2430/2024 FIXED	SALIM AKTHAR CHOWDHURY @ SELIM UDDIN AND ANR Versus THE STATE OF ASSAM,	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
	WITH AB/2190/2024	DR ABU SHARIF AKANDA Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI	PP, ASSAM
	WITH AB/2244/2024	MOHAMMED ANWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM	PP, ASSAM

21	WITH AB/2309/2024	IMDAD CHAND Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
22	WITH AB/2365/2024	HASSINA BEGUM Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
23	AB/2594/2024 FIXED	SRI RAMESWAR CHOUDHURY Versus THE STATE OF ASSAM	MS. K HAZARIKA MS. M BAISHYA	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
24	RSA/94/2023 FIXED	MADAN BASUMATARY Versus TANKESWAR RAY AND 5 ORS.	MR S S SHARMA MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	MR D C NATH MR. C SHARMA
	WITH I.A.(Civil)/1559/2023 in RSA/94/2023	MADAN BASUMATARY Versus TANKESWAR RAY AND 5 ORS.	MR S S SHARMA MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	
25	RSA/171/2024 FIXED	MIJAJUR RAHMAN LASKAR AND ANR Versus MASTAKIN ALI BARBHUIYAN	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
<u>ORDERS</u>				
26	RSA/203/2012 CAVT. NO. 585/2012 WITH LCR, FIXED	ON THE DEATH OF SAMCHUDDIN HIS LEGAL HEIRS ASIA BEGUM WIFE and 18 ORS Versus ON THE DEATH OF LATE SAWKAT ALI, HIS LEGAL HEIRS-	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MS.M CHOUDHURY MR.S DUTTA FOR CAVEATOR
27	MC/603/2015 CAVT. NO. 1745/2014 in RSA SL. NO. 232547, FIXED	GURU PRASAD SARMA and 3 ORS Versus ON THE DEATH OF LATE PUSPA CHANDRA SARMA HIS LEGAL HEIRS- and 5 ORS,	MR.U C RABHA MR.S M SARMA MR.M M DEKA	MS.N GOSWAMI FOR CAVEATOR
28	I.A.(Civil)/4250/2019 in RSA/69/2004 (D/O), FIXED in RSA/69/2004	NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS	MR K BHUYAN	MRS. S ROY M ALAMGEER MR. A ALAM
	WITH I.A.(Civil)/4251/2019	NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS	MR K BHUYAN	
	WITH I.A.(Civil)/4252/2019	NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS	MR K BHUYAN	
29	I.A.(Civil)/3675/2022 FIXED in MACApp./12553/2022	THE ORIENTAL INSURANCE CO. LTD. Versus SAYAD JAMAL @ SURAJMAL @ SAIDUR ALI AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MS. R D MOZUMDAR (r-5) MR. B K DAS (R-1) MS. C MOZUMDAR (r-5) MR. S P SHARMA (r-5)
	WITH MACApp./12553/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus SAYAD JAMAL @ SURAJMAL @ SAIDUR ALI AND 4 ORS. F	MR. S K GOSWAMI	
	WITH I.A.(Civil)/12554/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus SAYAD JAMAL @ SURAJMAL @ SAIDUR ALI AND 4 ORS. F	MR. S K GOSWAMI	

30	I.A.(Civil)/90/2023 FIXED in MACApp./14973/2022	THE ORIENTAL INSURANCE CO. LTD. Versus MAJIBUR RAHMAN AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MS. R D MOZUMDAR (r-5) MR. M ISLAM (r-4) MR. B K DAS (R-1) MS. C MOZUMDAR (r-5) MR. S P SHARMA (r-5)
	WITH MACApp./14973/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD . Versus MAJIBUR RAHMAN AND4 ORS . A	MR. S K GOSWAMI	
31	CRP(IO)/292/2023 FIXED	SAMOSTOBHAN BIBI AND 8 ORS. Versus HASHEM ALI @ HASEN ALI AND 5 ORS	J TALUKDAR MR. R ALI	MR. D A KAIYUM (R-1) MR. M S MONDAL (R-1)
32	I.A.(Civil)/3681/2023 WITH LCR, FIXED in RSA/172/2014 WITH RSA/172/2014	NURJAHAN KHATUN and 4 ORS. Versus CHUM CHUM ARA HAZARIKA and ORS.	MR. A MOBARAQUE	GA, ASSAM R. ALI
	WITH I.A.(Civil)/3682/2023 in RSA/172/2014	NURJAHAN KHATUN and 4 ORS. Versus CHUM CHUM ARA HAZARIKA and 3 ORS.	MR.B BANERJEE MS.M DEB MR.A T SARKAR MR.D F A AHMED MR.J LASKAR MR.A DEY MR. A MOBARAQUE	GA, ASSAM MR.R J BORDOLOI MR.P K TALUKDAR MR. R ALI (R-1) MR M KALITA (R-1) MR M BORO (R-1) FOR CAVEATOR
33	CRP(IO)/357/2024 FIXED	SANKAR RAM BOROOAH Versus RAM BORO	MR G J SAIKIA MR. K R BOROOAH	
34	I.A.(Civil)/2948/2024 FIXED in RSA/175/2024 WITH RSA/175/2024	BASIRUDDIN AND 3 ORS Versus ABDUL HANNAN AND 10 ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
	WITH I.A.(Civil)/3034/2024 FIXED in MACApp./10943/2024	BASIRUDDIN AND 3 ORS Versus ABDUL HANNAN AND 10 ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
35	I.A.(Civil)/3034/2024 FIXED in MACApp./10943/2024 WITH MACApp./10943/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus DHIREN SAH GUPTA AND ANR	MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA	MR. A LAL MR A BRAHMA FOR CAVEATOR
	WITH I.A.(Civil)/10945/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus DHIREN SAH GUPTA AND ANR E	MR. S DUTTA	
36	MACApp./358/2024	DHIREN SAH GUPTA Versus HRIDAY BISWAS AND ANR.	MR. A LAL MR A BRAHMA	MR S KHOUND(R-1) MR. J PAULO (R-1)
37	I.A.(Civil)/3089/2024 B/O in MACApp./354/2024 WITH MACApp./354/2024	BASAPI HANSEPI AND 3 ORS. Versus SBI GENERAL INSURANCE COMPANY LTD. AND 2 ORS	MR. A BHATTACHARYYA	MR. R GOSWAMI
	WITH I.A.(Civil)/3126/2024 in MACApp./10934/2024	SBI GENERAL INSURANCE COMPANY LTD. Versus BASAPI HANSEPI AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S SINGH(R-1) MR. A BHATTACHARYYA(R-1)
38	I.A.(Civil)/3126/2024 in MACApp./10934/2024	RITA BALARI BASUMATARI AND 3 ORS Versus AHIDUL ISLAM AND 2 ORS	MR D MONDAL	

	WITH MACApp./10934/2024 (Filing Number)	RITA BALARI BASUMATARI AND 3 ORS Versus AHIDUL ISLAM AND 2 ORS	MR D MONDAL	
39	I.A.(Civil)/3129/2024 in MACApp./10845/2024	SAHERA KHATUN AND ANR Versus MD REKIB UDDIN AND ANR	MR D MONDAL	
	WITH MACApp./10845/2024 (Filing Number)	SAHERA KHATUN AND ANR Versus MD REKIB UDDIN AND ANR B	MR D MONDAL	
40	I.A.(Civil)/3144/2024 in MACApp./266/2024	MUSST. RUKIA BEGUM BARBHUIYA Versus ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS A	MR. M TALUKDAR	SC. ORIENTAL INS. CO.
	WITH MACApp./266/2024	ORIENTAL INSURANCE COMPANY LTD. Versus MUSST. RUKIA BEGUM BARBHUIYA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/2562/2024 in WP(C)/2559/2024	CHANDANA SONOWAL AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate)	SC, WPT AND BC
	WITH WP(C)/2559/2024	CHANDANA SONOWAL AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM MS. D SARMAH	SC, WPT AND BC
ADMISSION				
2	WP(C)/6078/2017	KHARGESWAR DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N UPADHAYA	SC, PNRD GA, ASSAM MR. T C CHUTIA
3	WP(C)/7814/2017	DIPPAL JYOTI NATH Versus THE STATE OF ASSAM and 7 ORS.	MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM
4	WP(C)/7884/2017	GOBORDHAN DAS Versus THE UNION OF INDIA and 2 ORS.	MR.S K TALUKDAR MR.J M A CHOUDHURY MR.A B T HAQUE	ASSTT.S.G.I.
5	WP(C)/7945/2017	MINHAJUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MR.H RAHMAN MR. B J GHOSH MRS.R GOGOI	GA, ASSAM(R1-4) MR.P N GOSWAMI SC, P H E
6	WP(C)/8023/2017	HARENDRA NATH RAJBANGSHI and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.M BHAGABATI MSG BORA MS.B TALUKDAR	DR.B AHMED SC, IRRIGATION
7	WP(C)/1352/2020 WITH AFFIDAVIT FILE	AMIT ROY Versus UNION OF INDIA AND 3 ORS.	MR. A SARMA MR D DEKA MR. S CHOWDHURY MR E SHITIRI MR N J KUMAR	MR. S K MEDHI ASSTT.S.G.I.
8	WP(C)/1491/2022	SUNIL KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA	GA, ASSAM MR P BHARDWAJ SC, BTC SC. AGRI. DEPTT.
9	WP(C)/5940/2022	DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARYA MR. P K DAS MR S PAUL	SC, IRRIGATION

10	WP(C)/169/2023 FIXED	JHARNA PATGIRI Versus THE STATE OF ASSAM AND 7 ORS	MS. S DOLEY MS. M K SHARMA	GA, ASSAM SC, AG MR. S K MEDHI (R-6,7) SC, FINANCE
11	WP(C)/5145/2023	PLABON DAS Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM SC, P H E
12	WP(C)/5191/2023	MD. KABIR UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM SC, P H E
13	WP(C)/907/2024	PHANIDHAR PATIRI Versus THE UNION OF INDIA AND 7 ORS.	MR. J I BORBHUIYA MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MRS. R DEVI DY.S.G.I.
14	WP(C)/1865/2024	SHAHARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
	WITH			
15	WP(C)/1826/2024	SUNTI BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
	WITH			
16	WP(C)/1866/2024	NARENDRA NATH BARUA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
17	WP(C)/2472/2024	MUSTAQUE ZAMAN AHMED Versus THE UNION OF INDIA AND 7 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, AG MRS. A GAYAN DY.S.G.I. SC, WATER RESOURCE
18	WP(C)/3123/2024	MSTT. ZOHURA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MS. D GHOSH MR. S. K. CHAKMA	SC, P AND R.D. GA, ASSAM SC, FINANCE
19	WP(C)/4812/2024 FIXED	MD. SURUT ZAMAN SK Versus THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. A R GOGOI	SC, HANDLOOM AND TEXTILE
		ORDERS		
20	WP(C)/1931/2014	MAN MOHAN ROY Versus THE UNION OF INDIA and 4 ORS	MR.M BISWAS MR.S DUTTA	MS.N MODI MR.K C DEKA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.M CHOUDHURY MR.D BANERJEE MR.S DUTTA MR.C SHARMA
21	WP(C)/3942/2017	VISHAL JAISWAL Versus THE UNION OF INDIA and 4 ORS.	MR.U J SAIKIA MR.P MAHANTA MS.P SAHARIA MR.C M MAHANTA	ASSTT.S.G.I.
22	Cont.Cas(C)/76/2022	M/S BIKASH TRADERS Versus SRI BISWADEEP DAS AND ORS.	MR. A DHAR MD F FARIDI	MR. R R Gogoi (r3)
23	WP(C)/6470/2022	RAJUMONI KALITA Versus SREEMANTA SANKARDEVA SANGHA THRIFT AND CREDIT CO. OPERATIVE SOCIETY LTD. AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, CO OP MR. A J DAS (R-1,2,3) MR P DEKA (R-1,2,3) MR. R DE (R-1,2,3) MR G RENGMA (R-1,2,3)
24	I.A.(Civil)/3310/2023 in WP(C)/7691/2022	THE UNION OF INDIA AND 4 ORS Versus FORCE NO. 034500116 CT/GD PHUKAN DEORI	DY.S.G.I.	MR. R MAZUMDAR MRS P RAI MR. R DEKA
	WITH WP(C)/7691/2022	FORCE NO. 034500116 CT/GD PHUKAN DEORI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	DY.S.G.I.

25	WITH WP(C)/688/2023	CT/GD PHUKAN DEORI Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MRS S BARUAH DY.S.G.I. GA, AP
26	WP(C)/5548/2023	HABI BALA BRAHMA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, HEALTH
27	WP(C)/4767/2024 FIXED	AMAL PRAVA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, PWD
28	WP(C)/4768/2024 FIXED	BIMOLA GOGOI Versus THE UNION OF INDIA AND 5 ORS	MR. U SAIKIA MR. Z ISLAM	SC, AG (A AND E) GA, ASSAM MR. P S BHATTACHARYYA (CGC) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
6)	MR A GOENKA	26-09-2024	To	04-10-2024
7)	MR R GOENKA	26-09-2024	To	04-10-2024
8)	MS. S SARMA	03-10-2024	To	21-10-2024
9)	MS A.SARMA	30-09-2024	To	05-10-2024
10)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
11)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
12)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
13)	MR G BAISHYA	30-09-2024	To	04-10-2024
14)	MS. B BHUYAN	30-09-2024	To	04-10-2024
15)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
16)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
17)	MR. N ALAM	03-10-2024	To	04-10-2024
18)	MR D K BORDOLOI	01-10-2024	To	04-10-2024
19)	MD. A J ATIA	21-10-2024	To	30-10-2024